

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1389
TO BE ANSWERED ON 09.12.2021**

REGISTRATION OF UNORGANISED WORKERS ON e-SHRAM PORTAL

1389. SHRI SUSHIL KUMAR MODI:

Will the Minister of Labour and Employment be pleased to state:

- (a) the targeted registration of unorganised worker on e-SHRAM portal and State-wise progress thereof;**
- (b) whether there is any plan to ensure convergence of social security schemes of centre and State and help match them with employment opportunities;**
- (c) schemes that have been linked with registration on the e-SHRAM portal; and**
- (d) the manner in which the migrant workers will be identified for enrolment on e-SHRAM portal?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): Ministry of Labour & Employment launched e-SHRAM portal, a National Database of the Unorganised Workers, on 26th August, 2021. It has been made available to the States/ UTs for registration of around 38 crore unorganised workers on e-SHRAM portal. As on 03.12.2021, more than 10.33 crore unorganised workers have been registered on this portal. The State wise progress as on 03.12.2021 is annexed. One of the main objectives of this portal is to facilitate delivery of Social Security Schemes to the unorganised workers. Further, all eligible registered unorganised workers are entitled to get benefit of an accidental insurance cover of Rs. 2.0 Lakh for a year free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). During registration on this portal, information on 'Home State' is also captured to ascertain the status of migrant worker.

Annexure

Annexure referred to in reply to Part (a) to (d) of Rajya Sabha Un-starred Question No. 1389 for 09.12.2021 regarding “Registration of unorganised workers on e-SHRAM portal”.

State	Total Registrations
WEST BENGAL	2,19,08,637
UTTAR PRADESH	2,01,79,753
ODISHA	1,22,95,436
BIHAR	1,10,21,243
JHARKHAND	52,30,417
CHHATTISGARH	45,04,297
PUNJAB	38,28,138
MADHYA PRADESH	33,46,562
RAJASTHAN	25,65,047
ASSAM	25,61,219
KERALA	24,84,501
MAHARASHTRA	23,42,150
ANDHRA PRADESH	18,04,584
TAMIL NADU	15,87,226
GUJARAT	14,19,994
KARNATAKA	13,73,489
TELANGANA	9,74,180
JAMMU AND KASHMIR	9,53,776
HARYANA	7,03,070
TRIPURA	5,22,590
DELHI	4,69,192
UTTARAKHAND	4,13,697
HIMACHAL PRADESH	2,63,092
MANIPUR	1,95,080
NAGALAND	1,61,481
MEGHALAYA	58,995
CHANDIGARH	58,783
PUDUCHERRY	35,500
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	18,166
ARUNACHAL PRADESH	11,475
ANDAMAN AND NICOBAR ISLANDS	9,525
MIZORAM	5,733
GOA	4,385
SIKKIM	3,511
LADAKH	1,882
LAKSHADWEEP	190
TOTAL	10,33,16,996
